

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 05
CA(CAA)-86(PB)/2019

IN THE MATTER OF:

AMP Supercars Pvt. Ltd. and AMP
Moters Pvt. Ltd.

..... Petitioners/Applicant

Order Under Section 230-232

Order delivered on 03.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. P. Nagesh, Mr. Dhruv Gupta & Mr. Harshal Kumar,
Advs.

ORDER

Arguments heard. Order reserved.

Sd/-
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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-
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(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

03.06.2019
Ritu Sharma